

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI

Original Application No. 248/2024

IN THE MATTER OF:-

News item titled, "six vehicles used in illegal sand mining seized in Haryana's Nuh, appearing in the Hindustan Times dates 10.02.2024.

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Date: 04/07/2024

Place: Nuh



Regional Officer,

Haryana State Pollution Control Board, Nuh

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PRINCIPAL BENCH, NEW DELHI

Original Application No. 248/2024

IN THE MATTER OF:-

News item titled, "six vehicles used in illegal sand mining seized in Haryana's Nuh, appearing in the Hindustan Times dates 10.02.2024.

Replyon behalf of Respondent No.4 i.e. Haryana
State Pollution Control Board.

Most Respectfully Showeth:-

1. That this Hon'ble Tribunal took cognizance of News item published in Hindustan Times dated 10.02.2024 entitled "Six vehicles used in illegal sand mining seized in Haryana's Nuh".
2. That the news item dated 10.02.2024 was published under the head 'Six vehicles used in illegal sand mining seized in Haryana's Nuh'.
3. That the District Level Task Force Committee under the Chairmanship of Undersigned examines the issue of illegal mining instances and action taken by the departments concerned thereon. Meeting of the District level Task Force is held once in a month to review the incidents of illegal mining and action taken thereon in this district.



4. That a separate reply is being filed by the District Magistrate, Nuh apprising about the action taken w.r.t. six vehicle seized by police and steps taken to prevent illegal mining and illegal transportation.
5. That in respect of the Environment Compensations as per order dated 19.02.2020 passed by this Hon'ble Tribunal in MA No.16/2020 in OA No.44/2016 as mentioned in FIR itself, it is submitted that as per Standard Operating Procedure (SoP) for Imposition and Realization of Environmental Damage Compensation in case of transportation of illegally mined mineral, the Mining Department is to recover the penalty amount.
6. The present reply may kindly be taken on record. It is undertaken to comply with the directions passed by the Hon'ble Tribunal.

Date: 04/07/2024
Place: Nuh


NIPIN KUMAR
Regional Officer,
HSPCB Nuh
Regional Office
Haryana State Pollution Control Board
Nuh